

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 251 OF 2017 &
IA NO. 358 OF 2019**

Dated: 14th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

Nabha Power Limited

... Appellant(s)

Vs.

**Punjab State Electricity Regulatory Commission
& Anr.**

... Respondent(s)

Counsel for the Appellant(s)

: Mr. Sanjay Sen, Sr. Adv.
Mr. Aniket Prasoon
Mr. Pratik Das
Mr. Balram Varma

Counsel for the Respondent(s)

: Mr. Sakesh Kumar
Ms. Gitanjali N. Sharma for R-1

Mr. Anand K. Ganesan
Mr. Amal Nair
Ms. Swapna Seshadri
Mr. Damodar Solanki for R-2

ORDER

As agreed by learned counsel for the parties, list the matter on **20.11.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/pk